

(3) the desirability of including more subjects particularly Engineering, Commerce, Agriculture and other technical subjects, and excluding any of the existing subjects, as optional papers in the scheme of the I.A.S. etc. Examination, and of making any other changes in the scheme of the written part of that Examination;

(4) the number of chances that should be allowed at the I.A.S. etc. Examination;

(5) the measures necessary to implement the decision of Government about the use of all languages included in the Eighth Schedule to the Constitution, along with English, as media for the I.A.S. etc. Examination;

(6) the arrangements to be made for review at regular intervals of the syllabi of subjects prescribed for the various examinations to take into account developments as regards courses of study conducted by educational institutions;

(7) the system of direct recruitment to the Central Services and posts Class I and Class II, otherwise than through the competitive examinations, with particular reference to the measures required to speed up recruitment;

(8) the feasibility and the procedure to be adopted for bringing down the proportion of candidates to the number of posts to which direct recruitment is required to be made through competitive examinations held by the Commission, as well as through selection by interview;

(9) any special arrangements required in the Commission for efficient handling of recruitment to scientific and technical posts;

(10) any other matter which in the opinion of the Committee has a bearing on the aforesaid items or which may be referred to the Committee by the Commission.

RE-EMPLOYMENT OF ICS AND IAS OFFICERS

834. SHRIMATI RATHNABAI SREENIVASA RAO :

SHRIMATI SUSHILA SHANKAR
DIVAREKAR.

SHRI M. S. ABDUL KHADER: Will the PRIME MINISTER be pleased to state ;

(a) the number of I.C.S. and I.A.S. officers who were re-employed by Government after their retirement, during the last three years; and

(b) what are the reasons for re-employment?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) :

(a) and (b) The information is being collected and will be laid on the Table of the House.

NET AND GROSS NATIONAL PRODUCT AND PER CAPITA INCOME

835. SHRIMATI PRATIBHA SINGH : Will the Minister of PLANNING be pleased to state the estimated net and gross national product and per capita income for the year 1973-74, on the basis of 1960-61 price level and the current price level?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : Estimates of net and gross national product and per capita income for the year 1973-74 are being compiled and are not yet available.

TECHNICAL KNOW-HOW FOR MANUFACTURING PARAFFIN WAX

836. SHRI D. K. PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state j

(a) whether the National Research Development Corporation has developed technical know-how for (i) paraffin wax from stock wax (ii) lindane (iii) micro-crystallised wax;

(b) if so, the details thereof;

(c) the names of the parties which have applied for technical know-how of the items referred to in part (a) above and to whom technical know-how has been given;

(d) what are the terms and conditions for giving technical know-how for the above items;

(e) whether the National Research Development Corporation propose to give priority to the small scale units to be run by the educated unemployed under Government's crash programme "Half-a-million jobs Programme (1973-74) for educated unemployed";

(f) if the answer to part (e) above be in the negative, the reasons therefor and